

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 96(ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Sh. Gurvinder Singh Suri V/s. M/s. BHL Forex and Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Ms. Suchi Sejwar, Advocate

For the Respondent (s) : Mr. Pulkit Srivastava, Advocate

ORDER

Ld. Counsel for the Petitioner submits that talks of compromise are going on.

To come up for further recording the settlement on 17th January, 2018.

-s-d-1

(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)